Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2011

Dated: 9th December, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Lanco Kondapalli Power Limited ….Appellant (s)
Versus

Andhra Pradesh Power Coordination Committee & Ors. … Respondent (s)

Counsel for the Appellant (s) : Ms. Mandakini Ghosh, Mr. Pallav Shukla

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1 to R.6
Mr. K.V. Mohan for APERC

ORDER

Post the matter on ***06.01.2012***. In the meantime, Rejoinder, if any, be filed on or before 02.01.2012 after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/MK